

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF 36GUNN MARRIAGE PRIVATE LIMITED

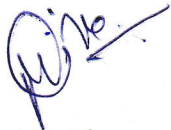
1.	NAME OF CORPORATE PERSON	36GUNN MARRIAGE PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	22 nd August, 2020
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of NCT Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74994HR2020PTC088573
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	5544, Orchid Crescent, DLF PHASE-4 Gurugram Haryana 122009
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17 th October, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ms. Manisha Rawat A-1/B, Third Floor, T-02, Sector-16, Noida, Uttar Pradesh-201301 manisharawatfcs@gmail.com Ph. 0120-4227699
8.	LAST DATE FOR SUBMISSION OF CLAIMS	16 th November, 2022

Notice is hereby given that the M/s. 36GUNN MARRIAGE PRIVATE LIMITED has commenced voluntary liquidation w.e.f. 17th October, 2022.

The stakeholders of 36GUNN MARRIAGE PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 16th November, 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Manisha Rawat
Liquidator

IBBI Registration No: IBBI/PA-002/IP-N00233/2017-18/10684

Date: 20th October, 2022

Place: Gurgaon